

PROF. G. RANGA: May I know, Sir, whether any efforts have been made to form co-operatives of the agriculturists there, so as to enable them to purchase these tractors from the Government?

DR. P. S. DESHMUKH: If my hon. friend refers to Madhya Bharat, the Central Government has not made any such effort, nor is it the duty of the Central Government to do it.

PROF. G. RANGA: But I want to know whether Government have any information at all about the position, either with the Madhya Bharat or with the Central Government. The hon. Minister said that the Central Government has not done any such thing, but have they any information as to whether the Government of Madhya Bharat has done anything in this direction?

DR. P. S. DESHMUKH: No, there are not many proposals of this sort.

TRAIN DERAILMENTS

*435. SHRI S. MAHANTY (ON BEHALF OF SHRI KISHEN CHAND). Will the Minister for RAILWAYS be pleased to state

(a) the number of derailments of goods trains and mixed passenger trains which have occurred so far in the year 1955;

(b) the number of wagons involved in those derailments;

(c) the value of goods damaged in those derailments;

(d) the total loss incurred by the Railways; and

(e) whether any enquiry has been made into the general causes of derailments and if so, what are the findings?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) to (e). A statement is laid on the Table of the House.

STATEMENT

Train Derailments and losses incurred therein

(a) The total number of derailments to goods and mixed trains which occurred during the period from 1st January 1955 to 31st July 1955 were as follows:

Goods trains	...	475
Mixed trains	...	48
		<hr/> 523

(b) 737.

(c) Information is not readily available.

(d) The approximate cost of damage to Railway property was Rs. 490,317.

(e) An enquiry is held into every accident. Failure of Railway Staff and the failure of mechanical equipment were the two main causes, of these derailments.

दिल्ली मिल्क कोऑपरेटिव सोसाइटी

*436. श्री कृष्णकान्त व्यास (श्री कन्हैया लाल वर्मा बैद्य के लिए): क्या खाद्य तथा कृषि मंत्री बताने की कृपा करेंगे कि :

(क) इण्डियन काउंसिल आफ एग्रीकल्चरल रिसर्च की दूध संभरण योजना को 'मिल्क कोऑपरेटिव यूनियन, मेरठ' को बेचे जाने के बाद से क्या सरकार ने उसकी व्यवस्था पर कोई नियंत्रण रखा है और उसके द्वारा वितरित किये जाने वाले दूध तथा अन्य वस्तुओं की समय समय पर जांच कराने की कोई व्यवस्था की है;

(ख) यदि उपरोक्त भाग (क) का उत्तर हाँ में हो, तो वह व्यवस्था क्या है; और

(ग) यदि उपरोक्त भाग (क) का उत्तर नहीं में हो तो क्या सरकार ऐसी कोई व्यवस्था करना चाहती है ?

†[DELHI MILK CO-OPERATIVE SOCIETY

*436. SHRI KRISHNAKANT VYAS (ON BEHALF OF SHRI KANHAIYALAL D. VAIDYA): Will the Minister for Food AND AGRICULTURE be pleased to state:

(a) whether Government have kept any control over the management of the milk supply scheme of the Indian Council of Agricultural Research since sold to the Co-operative Milk Union, Meerut, and have made any arrangements for periodical testing of milk and other articles supplied by it;

(b) if the reply to part (a) above be in the affirmative, the nature of such arrangements; and

(c) if the reply to part (a) above be in the negative, whether Government propose to make any such arrangements?]

कृषि मन्त्री (डा० पी० एस० वर्शमुख) :
(क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) दिल्ली में दूध और दूध से बनी हुई चीजों के गुण की जांच, पंजाब अडल्टरेशन एक्ट, जहाँ तक कि वह दिल्ली में लागू है, के नियमों के आधार पर होती है। इसीलिए यूनिन जो चीजें बेचेंगी उनके गुण ऊपर रहे हुए कानून के अनुसार होंगे। यूनिन की कार्यवाहियों पर और अधिक रोक लगाने का विचार नहीं है।

†[THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): (a) No.

(b) Does not arise.

(c) The quality of milk and milk products in Delhi is regulated under the Punjab Adulteration Act, as applicable to Delhi. The quality of the products marketed by the Union will accordingly be governed by the above enactment. It is not proposed to exercise any further control on the activities of the Union.]

†English translation.

श्री कृष्णाकान्त व्यास : क्या मैं जान सकता हूँ कि जो अभी वर्ल्ड डेयरी मीटिंग हो रही है, उसमें भारत के भी प्रतिनिधि शरीक होने के लिये भेजे गये हैं ?

डा० पी० एस० वर्शमुख : जी हाँ ।

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

SUPPLY OF RICE TO NEPAL

*419. SHRI M. VALIULLA: Will the Minister for Food AND AGRICULTURE be pleased to state:

(a) whether Government have supplied ten thousand tons of rice to the Government of Nepal; and

(b) if so when and on what terms this rice was supplied?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) and (b). Government have agreed to supply 10,000 tons of rice as free gift to Nepal out of which 7,589 tons has already moved and 1,616 tons are under despatch. The balance will move on receipt of despatch instructions from the Nepal Government.

INTERNATIONAL TRAINING CENTRE ON SOIL FERTILITY

*421. SHRI M. VALIULLA: Will the Minister for Food AND AGRICULTURE be pleased to state the expenditure incurred by Government on the International Training Centre on Soil Fertility jointly sponsored by the Government of India and the Food and Agricultural Organisation of the United Nations?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): The expenditure is not likely to exceed Rs. 12,000.